



सत्यमेव जयते

THE

COLLECTION

OF

MEGHALAYA ACTS

AND

ORDINANCES

FOR THE YEAR 1989

LIST OF MEGHALAYA ACTS

1989.

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The 17th March, 1989

No. LL(B) 112/88/15- The following Act, of the Meghalaya Legislative Assembly which received the assent of the Governor is hereby published for general information.

MEGHALAYA ACT NO. 1 OF 1989

THE MEGHALAYA APPROPRIATION (No.1) ACT 1989

(As passed by the Assembly)

(Received the assent of the Governor on the 5th March, 1989)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 17th March, 1989)

An

Act

To authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of financial year 1988-89

Be it enacted by the Legislature of the State of Meghalaya in the Fortieth Year of the Republic of India as follows:-

- | | |
|--|---|
| Short title and Commencement | 1. This Act may be called the Meghalaya Appropriation (No. I) Act, 1989. |
| Withdrawal of Rs. 17,11,62,509 from and out of the Consolidated Fund of Meghalaya for the financial year 1988-89 | 2. From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in Column (3) of the Schedule amounting in the aggregate to the sums of Rupees seventeen crores, eleven lakhs, sixty two thousand, five hundred nine rupees towards defraying the several charges which will come in the course of payment during the financial year 1988-89 in respect of the services specified in Column (2) of the Schedule. |
| Appropriation | 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year. |

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1.	2011-Parliamentary/State/Union Territory Legislatures	Revenue	80,000	... 80,000
2.	2013-Council of Ministers	Revenue	5,90,000	... 5,90,000
5.	2015-Elections	Revenue	53,16,000	... 53,16,000
6.	2029-Land Revenue	Revenue	1,63,22,000	... 1,63,22,000
	2245-Relief on account of Natural Calamities			
	2252-Other Social Services			
	3475-Other General Economic Services-201-Land Ceilings			
6.	6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes	Capital
	6250-Loans for Other Social Services			
	6401-Loans for Crop Husbandry			
7.	2030-Stamps and Registration	Revenue	3,00,000	... 3,00,000
8.	2039-State Excise	Revenue	8,71,000	... 8,71,000
9.	2040-Sales Tax	Revenue	14,04,496	... 14,04,496
	2045-Other Taxes and Duties on Commodities and Services			

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
10.	2041-Taxes on vehicles	Revenue	18,00,000	...	18,00,000
	2070-Other Administrative Services-Purchase and Maintenance of Transport				
	3055-Road Transport				
	5055-Capital Outlay on Road Transport				
12.	2047-Other Fiscal Services-Pro Motion of small savings	Revenue	41,731	...	41,731
13.	2051-Public Services Commission (Charged).	Revenue	...	2,13,381	2,13,381
	2052-Secretariat-General Services-I-Civil Departments	Revenue	95,78,700	...	95,78,700
	2251-Secretariat-Social Services and Community Services-I-Civil Departments				
	3451-Secretariat-Economic Services-I-Civil Departments				
14.	2053-District Administration				
16.	2055-Police	Revenue	3,00,000	...	3,00,000
	2070-Other Administrative Services-Fire Protection and Control				
	2216-Housing-01-Government Residential Buildings				
	4059-Capital Outlay on Public Works (Police)				
4216-Capital Outlay on Housing (Police)					

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SCHEDULE
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding							
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.					
17.	2056-Jails	Revenue				
	4059-Capital Outlay on Public Works	Capital	1,20,00,000	...	1,20,00,000				
18.	2058-Stationery and Printing	Revenue	23,23,535	...	23,23,535				
	4058-Capital Outlay on Stationery and Printing								
	4216-Capital Outlay on Housing-01-Government Residential Buildings	Capital				
19.	2052-Secretariat-General Services -II-Public Works Department-Secretariat	Revenue	72,00,000	...	72,00,000				
	2059-Public Works								
	2202-General Education								
	2203-Technical Education Buildings								
	2204-Sports, etc., Buildings								
	2205-Art and Culture								
	2210-Medical and Public Health.								
	2216-Housing-01-Government Residential Buildings (I.C.P.W.D)								
	4059-Capital Outlay on Public Works					Capital	21,62,000	...	21,62,000
	4202-Capital Outlay on Education, Sports etc.								
4210-Capital Outlay on Medical and Public Health									

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	4216-Capital Outlay on Housing- 01-Government Residential Building (I/C.P.W.D) 4403-Capital Outlay on Animal Husbandry 4404-Capital Outlay on Dairy Development			
	2070-Other Administrative Services Revenue	53,97,594	...	53,97,594
20.	-Civil defence and Home Guards 4059-Capital Outlay on Public Works (Civil Defence and Home Guards)	Capital
	2075-Miscellaneous General Services-104-Pensions and Award on consideration and Distinguished Services 2202-General Education 2203-Technical Education 2204-Sports and Youth Services 2205-Art and Culture 2236-Nutrition 3425-Other Scientific Research 3454-Census, Survey and Statistics	Revenue	1,19,87,583	1,19,87,583

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
22.	{ 4202-Capital Outlay on Education, Sport, Art and Culture 6202-Loans for Education, Sports, Art and Culture }	Capital
		Revenue	7,85,994	...
		Revenue	20,830	...
	4059-Capital Outlay on Public Works (i/c. G.A.D)	Capital
24.	2071-Pensions and other Retirements Benefits	Revenue	5,00,000	...
26.	{ 2210-Medical and Public Health 2211-Family Welfare 4210-Capital Outlay on Medical and Public Health }	Revenue	23,77,000	...
		Capital
		Capital
27.	{ 2215-Water Supply and Sanitation 2216-Housing 4215-Capital Outlay on Water Supply and Sanitation }	Revenue	9,34,400	...
		Capital
		Capital
		Capital
	6215-Loans for Sanitation and Water Supply	Capital

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
28.	2216-Housing Revenue
	4216-Capital Outlay on Housing			
	6216-Loans for Housing } Capital	9,00,000	...	9,00,000
30.	2217-Urban Development Revenue	13,06,000	...	13,06,000
	4216-Capital Outlay on Housing			
	4217-Capital Outlay on Urban Development } Capital
33.	3456-Civil Supplies			
	2408-Food Storage and Warehousing	9,32,462	...	9,32,462
	4408-Capital Outlay on Food Storage and Warehousing } Capital
35.	2225-Welfare of S.CS, S.TS and Other B.CS			
	2235-Social Security and Welfare	4,60,500	...	4,60,500
	2236-Nutrition (Social Welfare)			
	4059-Capital Outlay on Public Works } Capital
36.	2235-Social Security and Welfare	2,000	...	2,000
	-60-Other Social Security And Welfare Programmes			
	6235-Loans for Security and Welfare -60-Other Social Security And Welfare Programmes } Capital

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
37.	2075-Miscellaneous General Services-104-Pension and Awards in Consideration and distinguished Services 2235-Social Security and Welfare -60-Other Social Security And Welfare Programmes	Revenue	4,73,000	... 4,73,000
41.	2552-North Eastern Areas 4552-Capital Outlay on North Eastern Areas 6552-Loans for North Eastern Areas	Revenue Capital	1,00,00,000 1,00,00,000
42.	3454-Census, Surveys and Statistics-02-Survey and Statistics	Revenue	5,37,480	... 5,37,480
43.	3475-Other General Economic Services-Regulation of Weights and Measures 2216-Housing-01-Government Residential Buildings	Revenue	...	15,000 15,000
44.	2401-Crop Husbandry 2415-Agricultural Research and Education 2435-Other Agricultural Programmes Minor Irrigation 2252-Other Social Services 2216-Housing	Revenue	48,50,000	... 48,50,000

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SCHEDULE
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
	4401-Capital Outlay on Crop Husbandry	Capital
	4702-Capital Outlay on Minor Irrigation			
	4416-Investments in Agricultural Financial INST			
	6401-Loans for Crop Husbandry			
46.	2402-Soil and Water Conservation	Revenue	1,34,80,140	...
	2415-Agricultural Research and Education			
	2216-Housing-01-Government Residential Buildings			
47.	2501-Special Programmes for Rural Development	Revenue	2,85,496	...
	6402-Loans for Soil and Water Conservation	Capital
50.	2405-Fisheries	Revenue	6,06,200	...
	2415-Agricultural Research and Education			
	2216-Housing-01-Government Residential Buildings	Capital
	4216-Capital Outlay on Housing			
	4405-Capital Outlay on Fisheries			
51.	2406-Forestry and Wild Life	Revenue	25,85,500	...
	2415-Agricultural Research and Education			
	4406-Capital Outlay on Forestry and Wild Life	Capital	41,96,000	...

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
52.	2515-Other Rural Development Programmes	} Revenue	1,15,20,000	...	1,15,20,000
	2216-Housing-01-Government Residential Buildings				
	2236-Nutrition				
	2505-Rural Employment				
	4216-Capital Outlay on Housing				
	6515-Loans for other Rural	} Capital
	Development Programmes				
	2852-Industries	} Revenue
53.	4885-Other Capital Outlay on Industries and Mineral	} Capital	1,95,00,000	...	1,95,00,000
	4858-Capital Outlay on Engineering Industries				
	4860-Capital Outlay on Consumer Industries				
	6885-Loans for other Industries and Mineral				
54.	2851-Village and Small Industries	} Revenue	16,54,000	...	16,54,000
	2216-Housing-01-Government Residential Buildings				
	4851-Capital Outlay on Village and Small Scale Industries				
	6851-Loans for Village and Small				
	Industries	} Capital

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)						
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding						
		Voted by The Assembly	Charged on the Consolidated Fund	Total				
		Rs.	Rs.	Rs.				
55.	2851-Village and Small Industries	Revenue	2,00,000	...	2,00,000			
	2216-Housing-01-Government Residential Buildings							
	4216-Capital Outlay on Housing					Capital
	4851-Capital Outlay on Village and Small Scale Industries							
	6851-Loans for Village and Small Industries							
56.	2853-Non-Ferrous Mining and Metallurgical Industries-Regulation and Development of Mines	Revenue	15,00,000	...	15,00,000			
	4216-Capital Outlay on Housing-01-Government Residential Buildings	Capital			
	4853-Capital Outlay on Non-Ferrous Mining and Metallurgical Industries Non-Ferrous Metals							
57.	3054-Roads and Bridges	Revenue			
	5054-Capital Outlay on Roads and Bridges	Capital	1,28,00,000	...	1,28,00,000			

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
58.	3452-Tourism	Revenue	
	4059-Capital Outlay on Public Works (Tourism)				
	5452-Capital Outlay on Tourism	Capital	3,16,080	...	3,16,080
Total ...			17,09,34,128	2,28,81	17,11,62,509

S.DYKES,

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department.

The 30th March, 1989

No. LL(B) 46/87/42- The following Act of the Meghalaya Legislative Assembly which received the assent of the Governor is hereby published for general information.

MEGHALAYA ACT NO. 2 OF 1989

THE MEGHALAYA APPROPRIATION (VOTE-ON-ACCOUNT)

ACT, 1989

(As passed by the Assembly)

(Received the assent of the Governor on the 29th March, 1989)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 30th March, 1989)

An

Act

To provide for the withdrawal of certain sums from and out of the Consolidated Fund of Meghalaya for the services of financial year 1989-90

Be it enacted by the Legislature of the State of Meghalaya in the Fortieth Year of the Republic of India as follows:-

Short title and Commencement	1	(1) This Act may be called the Meghalaya Appropriation (Vote-on-Account) Act, 1989 (2) It shall come into force on the first day of April, 1989
Withdrawal of Rs. 1,01,42,71,950 from and out of the Consolidated Fund of Meghalaya for the financial Year 1989-90	2	From and out of the Consolidated fund of Meghalaya there may be withdrawn sums not exceeding those specified in Column (3) of the Schedule amounting in the aggregate to the sums of Rupees one hundred one crores, forty two lakhs, seventy one thousand, nine hundred fifty rupees towards defraying the several charges which will come in the course of payment during the period of three months beginning on the first day of April, 1989 in respect of the services specified in Column (2) of the Schedule.

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SCHEDULE

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1.	2011-Parliamentary/State/Union Territory Legislature	Revenue	33,65,500	1,38,000	35,03,500
2.	2012-Governor	Revenue	2,500	18,10,500	18,13,000
3.	2013-Council of Ministers	Revenue	17,85,750	...	17,85,750
4.	2014-Administration of Justice ...	Revenue	16,31,750	2,59,000	18,90,750
5.	2015-Elections	Revenue	25,09,500	...	25,09,500
6.	2029-Land Revenue	Revenue	50,50,000	...	50,50,000
	2245-Relief on account of Natural Calamities				
	2252-Other Social Services				
	3475-Other General Economic Services-201-Land Ceilings				
6.	6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes	Capital	5,000	...	5,000
	6250-Loans for Other Social Services				
	6401-Loans for Crop Husbandry				
7.	2030-Stamps and Registration	Revenue	1,85,250	...	1,85,250
8.	2039-State Excise	Revenue	16,00,750	...	16,00,750
9.	2040-Sales Tax	Revenue	11,60,750	...	11,60,750
	2045-1-Other Taxes and Duties on Commodities and Services				

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SCHEDULE

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
10.	2041-Taxes on vehicles			
	2070-Other Administrative Services-Purchase and Maintenance of Transport etc	Revenue	1,03,01,250	...
	3055-Road Transport			1,03,01,250
	5055-Capital Outlay on Road Transport	Capital	88,04,500	...
			88,04,500	
11.	2045-Other Taxes and Duties on Commodities and Services-II-Inspectorate of Electricity			
	2501-Special Programme for Rural Development Integrated Rural Energy Programmes	Revenue	1,43,82,500	...
	2801-Power			1,43,82,500
	2810-Non-Conventional Sources of Energy			
	6801-Loans for Power Project	Capital	2,51,75,000	...
			2,51,75,000	
12.	2047-Other Fiscal Services	Revenue	82,750	...
	Promotion of Small Savings			82,750
	2048-Appropriation for Reduction of Avoidance of Debt (Charged)	Revenue
	2049-Interest Payments (Charged)	Revenue	...	3,75,00,000
	2051-Public Services Commission (Charged)	Revenue	...	4,53,250
			4,53,250	

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SCHEDULE

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
13.	{ 2052-Secretariat General Services -I-Civil Departments 2251-Secretariat-Social and Community Services-I-Civil Departments 3451-Secretariat Economic Services-I-Civil Departments }	Revenue	1,52,19,500	... 1,52,19,500
14.	2053-District Administration	Revenue	50,40,500	... 50,40,500
15.	2054-Treasury Accounts Administration	Revenue	18,61,750	... 18,61,750
16.	{ 2055-Police 2070-Other Administrative Services Fire Protection and Control 2216-Housing-01-Government Residential Buildings 4059-Capital Outlay on Public Works (Police) 4216-Capital Outlay on Housing (Police) }	Revenue	5,36,77,000	... 5,36,77,000
17.	{ 2056-Jails 4059-Capital Outlay on Public Works (Jails) }	Revenue Capital	18,38,250 23,42,500 23,42,500
18.	{ 2058-Stationery and Printing 4058-Capital Outlay on Stationery and Printing 4216-Capital Outlay on Housing- 01-Government Residential Buildings }	Revenue Capital	49,84,000 9,25,000 9,25,000

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
	2052-Secretariat General Services -II-Public Works Department -Secretariat 2059-Public Works 2202-General Education 2203-Technical Education Buildings 2204-Sports, etc., Buildings 2205-Art and Culture 2210-Medical and Public Health 2216-Housing-01-Government Residential Buildings (i/c. P.W.D)	Revenue	3,51,79,000	... 3,51,79,000
19.	4059-Capital Outlay on Public Works 4202-Capital Outlay on Education, Sports etc 4210-Capital Outlay on Medical and Public Health 4216-Capital Outlay on Housing- 01-Government Residential Buildings (i/c. P.W.D) 4403-Capital Outlay on Animal Husbandry 4404-Capital Outlay on Dairy Development	Capital	1,94,50,000	... 1,94,50,000

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs	
20.	2070-Other Administrative Services Civil Defence and Home Guards	Revenue	73,05,750	...	73,05,750
	4059-Capital Outlay on Public Works (Civil Defence and Home Guards)	Capital
21.	2075-Miscellaneous General Services-104-Pension and Awards in consideration of Distinguished Services	Revenue	14,34,21,250	...	14,34,21,250
	2202-General Education				
	2203-Technical Education				
	2204-Sports and Youth Services				
	2205-Art and Culture				
	2236-Nutrition				
3425-Other Scientific Research	Capital	60,87,500	...	60,87,500	
3454-Census, Survey and Statistics					
22.	4202-Capital Outlay on Education, Sports, Art and Culture	Revenue	38,31,750	...	38,31,750
	6202-Loans for Education, Sports Art and Culture				
	2070-Other Administrative Services-IV-Guest House, Government Hostels, etc				
	2216-Housing-01-Government Residential Buildings (i/c G.A.D)				
	4059-Capital Outlay on Public Works (i/c G.A.D)	Capital

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SCHEDULE-contd.
(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs
23.	2070-Other Administrative Services-V-Training, Vigilance, Administration of Citizenship Act etc	Revenue	3,56,250	... 3,56,250
24.	2071-Pensions and other Retirements Benefits	Revenue	80,27,500	... 80,27,500
25.	2070-Other Administrative Services-VI-State Lotteries 2075-Miscellaneous General Services	} Revenue	2,12,500	... 2,12,500
26.	2210-Medical and Public Health 2211-Family Welfare 4210-Capital Outlay on Medical and Public Health 4211-Capital Outlay on Family Welfare	} Revenue } Capital	4,66,60,000 43,04,500 4,66,60,000 43,04,500
27.	2215-Water Supply and Sanitation 2216-Housing 4215-Capital Outlay on Water Supply and Sanitation 4216-Capital Outlay on Housing- 01-Government Residential Buildings 6215-Loans for Sanitation and Water Supply	} Revenue } Capital	2,85,84,000 3,59,75,000 2,85,84,000 3,59,75,000
28.	2216-Housing 4216-Capital Outlay on Housing 6216-Loans for Housing	} Revenue } Capital	15,67,250 51,50,000 15,67,250 51,50,000

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs	
29.	2217-Urban Development Municipal Administration	Revenue	29,42,250	...	29,42,250
	6217-Loans for Urban Development	Capital
30.	2217-Urban Development 4216-Capital Outlay on Housing 4217-Capital Outlay on Urban Development	Revenue Capital	60,39,500 10,00,000	...	60,39,500 10,00,000
31.	2220-Information and Publicity	Revenue	21,47,000	...	21,47,000
32.	2230-Labour and Employment-01 -Labour 2230-Labour and Employment-01 -Labour (A)-Inspectorate of Factories and Stream Boilers 2230-Labour and Employment-02 -Employment and -03-Training	Revenue	33,00,750	...	33,00,750
33.	3456-Civil Supplies 2408-Food Storage and Warehousing 4408-Capital Outlay on Food Storage and Warehousing	Revenue Capital	19,93,000 20,750	...	19,93,000 20,750
34.	2235-Social Security and Welfare- 01-Rehabitation 6235-Loans for Social Security and Welfare-60-Other Social Security and Welfare Programmes	Revenue Capital

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SCHEDULE-contd.
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
35.	{ 2225-Welfare of S.CS, S.TS and Other B.CS 2235-Social Security and Welfare 2236-Nutrition (Social Welfare) 4059-Capital Outlay on Public Works (Social Welfare) }	Revenue	1,31,56,000	...	1,31,56,000
		Capital	3,25,000	...	3,25,000
		Revenue	86,500	...	86,500
		Capital
36.	{ 2235-Social Security and Welfare- 60-Other Social Security and Welfare Programmes 6235-Loans for Social Security and Welfare-60-Other Social Security and Welfare Programmes }	Revenue	86,500	...	86,500
		Capital
37.	{ 2235-Social Security and Welfare- 60-Other Social Security and Welfare Programmes 2075-Miscellaneous General Services-104-Pension and Awards in consideration of distinguished services }	Revenue	2,06,000	...	2,06,000
		Revenue	7,250	...	7,250
38.	2252-Other Social Services	Revenue	7,250	...	7,250
39.	3451-Secretariat-Economic Services-II-Planning Board and attached Offices	Revenue	28,13,750	...	28,13,750

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding				
		Voted by The Assembly	Charged on the Consolidated Fund	Total		
		Rs.	Rs.	Rs.		
40.	2425-Co-operation	Revenue	63,23,250	...	63,23,250	
40.	4425-Capital Outlay on Co-operation	Capital	38,32,500	...	38,32,500	
						4435-Capital Outlay of other Agricultural Programmes
						6425-Loans for Co-operation
41.	2552-North Eastern Areas	Revenue	57,66,500	...	57,66,500	
		Capital	1,94,46,000	...	1,94,46,000	
						4552-Capital Outlay on North Eastern Areas
41.	6552-Loans for North Eastern Areas					
42.	3454-Census, Surveys and Statistics-02-Survey and Statistics	Revenue	17,18,000	...	17,18,000	
43.	3475-Other General Economic Services-Regulation of Weights and Measures	Revenue	7,24,000	...	7,24,000	
						2216-Housing-01-Government Residential Buildings

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
	2401-Crop Husbandry			
	2415-Agricultural Research and Education			
	2435-Other Agricultural Programmes			
	2702-Minor Irrigation			
	2252-Other Social Services			
44	2216-Housing			
	4401-Capital Outlay on Crop Husbandry			
	4702-Capital Outlay on Minor Irrigation			
	4416-Investment in Agricultural Financial Institution			
	6401-Loans for Crop Husbandry			
		Revenue	...	
		3,21,78,000		3,21,78,000
		Capital	...	
		84,50,000		84,50,000

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
45	2701-Medium Irrigation-II works under Embankment. And Drainage Wing P.W.D Medium Irrigation Projects	Revenue	4,90,000	...	4,90,000
	2711-Irrigation Navigation, Drainage and Flood Control Projects				
	4701-Capital Outlay on Medium Irrigation				
	4711-Capital Outlay on Flood Control Projects	Capital	26,25,000	...	26,25,000
46	2402-Soil and Water Conservation	Revenue	2,10,06,500	...	2,10,06,500
	2415-Agricultural Research and Education				
	2216-Housing-01-Government Residential Buildings				

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
47.	2501-Special Programmes for Rural Development	Revenue	56,46,000	...	56,46,000
	6402-Loans for Soil and Water Conservation	Capital
48.	2403-Animal Husbandry	Revenue	1,33,76,500	...	1,33,76,500
	2415-Agricultural Research and Education (Animal Husbandry)				
	2216-Housing-01-Government Residential Buildings	Capital	1,00,000	...	1,00,000
	4059-Capital Outlay on Public Works				
6403-Loans for Animal Husbandry					
49.	2404-Dairy Development	Revenue	27,57,750	...	27,57,750
	2216-Housing-01-Government Residential Buildings				
50.	2415-Agricultural Research and Education	Revenue	29,17,750	...	29,17,750
	2405-Fisheries				
	2216-Housing-01-Government Residential Buildings	Capital	2,50,000	...	2,50,000
	4216-Capital Outlay on Housing				
	4405-Capital Outlay on Fisheries				
51.	2406-Forestry and Wild Life	Revenue	4,49,02,500	...	4,49,02,500
	2415-Agricultural Research and Education				
	4406-Capital Outlay on Forest	Capital	17,97,500	...	17,97,500

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
52.	2515-Other Rural Development Programmes	Revenue	2,23,28,000	...	2,23,28,000
	2216-Housing-01-Government Residential Buildings				
	2236-Nutrition	Capital	9,37,500	...	9,37,500
	2505-Rural Employment				
	4216-Capital Outlay on Housing				
53.	6515-Loans for Other Rural Development Programmes	Revenue	22,23,750	...	22,23,750
	2852-Industries				
	4885-Capital Outlay on Industries and Mineral	Capital	93,50,000	...	93,50,000
	4858-Capital Outlay on Engineering Industries				
	4860-Capital Outlay on Consumer Industries				
54.	6885-Loans for other Industries and Mineral	Revenue	61,65,250	...	61,65,250
	2851-Village and Small Industries				
	2216-Housing-01-Government Residential Buildings	Capital	1,75,000	...	1,75,000
	4851-Capital Outlay on Village and Small Industries				
6851-Loans for Village and Small Industries					

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
55.	2851-Village and Small Industries	Revenue	1,27,02,500	...	1,27,02,500
	2216-Housing-01-Government Residential Buildings				
	4216-Capital Outlay on Housing				
	4851-Capital Outlay on Village and Small Scale Industries	Capital	40,37,500	...	40,37,500
56.	2853-Non-Ferrous Mining and Metallurgical Industries Regulation and Development of Mines	Revenue	23,99,000	...	23,99,000
	4216-Capital Outlay on Housing-01-Government Residential Buildings				
	4853-Capital Outlay on Non-Ferrous Mining and Metallurgical Industries Non-Ferrous Metals	Capital	2,50,000	...	2,50,000
57.	3054-Roads and Bridges	Revenue	3,62,91,525	...	3,62,91,525
	4054-Capital Outlay on Roads and Bridges	Capital	4,74,40,775	...	4,74,40,775

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
58.	3452-Tourism	Revenue	13,20,250	...	13,20,250
	4059-Capital Outlay on Public Works (Tourism)	Capital	17,56,250	...	17,56,250
	5275-Capital Outlay on other Communication Services				
	5452-Capital Outlay on Tourism				
	7452-Loans for Tourism				
59.	3606-Aid Materials and Equipment	Revenue	6,86,250	...	6,86,250
	6003-Internal Debt of the State Government (Charged)	Capital	...	5,56,72,750	5,56,72,750
	6004-Loans for Advances from the Central Government (Charged)	Capital	...	3,55,90,900	3,55,90,900
60.	5465-Investment in General Financial and Training Institutions	Capital
61.	7610-Loans to Government Servants etc	Capital	98,92,500	...	98,92,500
62.	7615-Miscellaneous Loans	Capital
63.	7810-Inter-State Settlement	Capital
	7999-Appropriation to Contingency Fund	Capital
Total		...	88,28,47,550	13,14,24,400	1,01,42,71,950

S.DYKES,

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department.

The 1st May, 1989

No. LL(B) 29/88/395- The following Act of the Meghalaya Legislative Assembly which received the assent of the Governor is hereby published for general information.

MEGHALAYA ACT No. 3 OF 1989

THE MEGHALAYA TAXATION LAWS (AMENDMENT) ACT, 1989

(As passed by the Assembly)

(Received the assent of the Governor on the 30th April, 1989)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 1st May, 1989)

An

Act

Further to amend the Meghalaya Sales Tax Act, the Meghalaya Finance (Sales Tax) Act and the Meghalaya Purchase tax Act.

Be it enacted by the Legislature of the State of Meghalaya in the Fortieth Year of the Republic of India as follows:-

- | | | |
|--|---|--|
| Short title and commencement | 1 | (1) This Act may be called the Meghalaya Taxation Laws (Amendment) Act, 1989
(2) It shall be deemed to have into force with effect from the first day of April 1989. |
| Amendment of Schedules II and II of the Meghalaya Sales Tax Act. | 2 | In the Meghalaya Sales Tax Act (Assam Act XVII of 1917 as adapted and amended by Meghalaya)-
(a) In Schedule II there to-
(i) For the existing item 2 the following shall be substituted, namely-

“2 Ready-made garments and 9 paise in the rupee”.
Hosiery (cotton, synthetic and otherwise) excepting
School uniforms.
(ii) Against item 3 in column 3, for the figure and words “7 paise in the rupee” the figure and words “10 paise in the rupee” shall be substituted.
(iii) Against items 5 and 6, in column 2, for the words “video cassettes” the words “video cassettes, video cassettes players and video cassettes recorders” shall be substituted. |

- (b) In Schedule III thereto-
- (i) Against item 72, in column 2, for the words “rum sold to personnel of the Meghalaya Police Battalion” the words “Indian made Foreign Liquor, beer and country spirit” shall be substituted and, in column 3, the existing condition omitted.
 - (ii) After the existing item 75 the following shall be inserted as new items 76 and 77, namely-
 “76 School uniforms, school bags and tiffin boxes”.
 “77 Butter not sold in sealed containers”.

Amendment of the
Meghalaya Finance
(Sales Tax Act)

3 In the Meghalaya Finance (Sales Tax) Act (Assam Act XI of 1956 as adapted and amended by Meghalaya), in the Scheduled thereto-

- (a) In column 3-
- (i) Against item 4, 24 and 49, for the figures and words “7 paise in the rupee” the figures and words “12 paise in the rupee”;
 - (ii) Against item 54, for the figure and words “7 paise in the rupee” the figures and words “10 paise in the rupee”;
Shall be substituted.
- (b) In column 2, against item 33, the words “biscuits” occurring therein shall be deleted.
- (c) The existing items 65, 65A and 76 shall be deleted.
- (cc) in column 2, against item 69, all the words and figures, excepting the word “lipstick” shall be deleted;
- (ccc) after the existing item 69 the following shall be inserted as new item 69A, namely.
- “69A Perfumes, depilators and cosmetics 15 paise in
Including snows, powders, scented sticks the rupee”
and other toilet requisites excluding those covered by
items 21, 54 and 69.
- (d) After the existing item 77 the following shall be inserted as new items 78 and 79, namely-
- “78, Crockery and articles made of bone 12 paise in
China the rupee”.
- “79, Tinned, or packed biscuits 5 paise in
the rupee

Amendment of the
Meghalaya Purchase
Tax Act.

4

In the Meghalaya Purchase Tax Act (Assam Act XIX of 1967 as adapted and amended by Meghalaya), in the Schedule thereto, in column 3 against item 5, for the words "Twenty five paise" the words "Forty paise" shall be substituted.

E. W. MAIROM,

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department.

The 1st May, 1989

No. LL(B) 112/88/33- The following Act of the Meghalaya Legislative Assembly which received the assent of the Governor is hereby published for general information.

MEGHALAYA ACT No. 4 OF 1989

THE MEGHALAYA APPROPRIATION (No. II) ACT, 1989

(As passed by the Assembly)

(Received the assent of the Governor on the 30th April, 1989)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 1st May, 1989)

An

Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year ending on the thirty-first day of March, 1990

Be it enacted by the Legislature of Meghalaya in the Fortieth Year of the Republic of India as follows:-

Short title and commencement	1	(1) This Act may be called the Meghalaya Appropriation (No. II) Act, 1989 (2) It shall be deemed to have come into force on the first day of April 1989.
Withdrawal of Rs. 4,05,70,87,800 from and out of the Consolidated Fund of Meghalaya for the Financial year 1998-99	2	From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in Column (3) of the Schedule amounting in the aggregate inclusive of sum specified in Column (3) of the Schedule to the Meghalaya Appropriation (Vote-on-Account) Act, 1989 to the sums of rupees four hundred five crores, seventy lakhs, eighty seven thousand, eight hundred towards defraying the several charges which will come in the course of payment during the financial year ending on the thirty first day of March, 1990 in respect of the services specified in Column (2) of the Schedule.
Appropriation	3	The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1.	2011-Parliamentary/State/Union Territory Legislature	Revenue	1,31,64,000	5,52,000	1,40,14,000
2.	2012-Governor	Revenue	10,000	72,42,000	72,52,000
3.	2013-Council of Ministers	Revenue	71,43,000	...	71,43,000
4.	2014-Administration of Justice	Revenue	65,27,000	10,36,000	75,63,000
5.	2015-Elections	Revenue	1,00,38,000	...	1,00,38,000
6.	{ 2029-Land Revenue 2245-Relief on account of Natural Calamities 2250-Other Social Services 3475-Other General Economic Services-201-Land Ceilings 6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes 6250-Loans for Other Social Services 6401-Loans for Crop Husbandry }	Revenue	2,02,00,000	...	2,02,00,000
		Capital	20,000	...	20,000
		Revenue	7,41,000	...	7,41,000
		Revenue	64,03,000	...	64,03,000
7.	2090-Stamps and Registration	Revenue	7,41,000	...	7,41,000
8.	2039-State Excise	Revenue	64,03,000	...	64,03,000
9.	{ 2040-Sales Tax 2045-Other Taxes and Duties on Commodities and Services }	Revenue	46,63,000	...	46,63,000
		Revenue	46,63,000	...	46,63,000

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
10.	2041-Taxes on Vehicles	Revenue	4,12,05,000	...	4,12,05,000
	2070-Other Administrative				
	Services-Purchase and				
	Maintenance of Transport				
	3055-Road Transport				
10.	5055-Capital Outlay on Road Transport	Capital	3,52,18,000	...	3,52,18,000
	2045-Other Taxes and Duties on Commodities and Services-II -Inspectorate of Electricity	Revenue	5,75,30,000	...	5,75,30,000
11.	2501-Special Programmes for Rural Development Integrated Rural Energy Programme				
	2801-Power				
	2810-Non-Conventional Sources of Energy				
11.	6801-Loans for Power Projects				

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
12.	2047-Other Fiscal Services Promotion of Small Savings	Revenue	3,31,000	...	3,31,000
	2048-Appropriation for Reduction or Avoidance of Debt (Charged)	Revenue
	2049-Interest Payment (Charged)	Revenue	...	15,00,00,000	15,00,00,000
	2051-Public Services Commission (Charged)	Revenue	...	18,13,000	18,13,000
13.	2052-Secretariat-General Services -I-Civil Departments 2251-Secretariat-Social and Community Services-I-Civil Departments 3451-Secretariat-Economic Services-I-Civil Departments	Revenue	6,08,78,000	...	6,08,78,000
14.	2053-District Administration	Revenue	2,01,62,000	...	2,01,62,000
15.	2054-Treasury and Accounts Administration	Revenue	74,47,000	...	74,47,000

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SCHEDULE-contd.

(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
16.	2055-Police	Revenue	21,47,05,000	... 21,47,05,000
	2070-Other Administrative Services Fire Protection and Control			
	2216-Housing-01-Government Residential Buildings			
	4059-Capital Outlay on Public Works (Police)			
	4215-Capital Outlay on Housing	Capital	3,36,10,000	... 3,36,10,000
17.	2056-Jails	Revenue	73,53,000	... 73,53,000
	4059-Capital Outlay on Public Works (Jails)	Capital	93,70,000	... 93,70,000
18.	2058-Stationery and Printing	Revenue	1,99,36,000	... 1,99,36,000
	4058-Capital Outlay on Stationery and Printing	Capital	37,00,000	... 37,00,000
	4216-Capital Outlay on Housing -01-Government Residential Buildings			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
19.	2052-Secretariat General Services -II-Public Works Department -Secretariat			
	2059-Public Works			
	2202-General Education			
	2203-Technical Education Buildings			
	2204-Sports, etc, Buildings	Revenue	14,07,16,000	... 14,07,16,000
	2205-Art and Culture			
	2210-Medical and Public Health			
	2216-Housing-01-Government Residential Buildings (i/c., P.W.D)			
	4059-Capital Outlay on Public Works			
	4202-Capital Outlay on Education, Sports etc.			
	4210-Capital Outlay on Medical and Public Health			

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
20.	4216-Capital Outlay on Housing	Capital	7,78,00,000	7,78,00,000
	-01-Government Residential Buildings (i/c., P.W.D)		...	
	4403-Capital Outlay on Animal Husbandry			
	4404-Capital Outlay on Dairy Development			
2070-Other Administrative Services Civil Defence and Home Guards	Revenue	2,92,23,000	...	2,92,23,000
4059-Capital Outlay on Public Works (Civil Defence and Home Guards)	Capital

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
21.	2075-Miscellaneous General				
	Services-104-Pensions and				
	Awards in consideration of				
	Distinguished Services				
	2202-General Education				
	2203-Technical Education				
	2204-Sports and Youth Services				
	2205-Art and Culture	Revenue	57,36,85,000	...	57,36,85,000
	2236-Nutrition				
	3425-Other Scientific Research				
	3454-Census, Survey and Statistic				
	4202-Capital Outlay on Education,				
	Sports, Art, and Culture	Capital	2,43,50,000	...	2,43,50,000
	6202-Loans for Education, Sports,				
Art and Culture					

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
22.	2070-Other Administrative Services-IV-Guest Houses, Government Hostels, etc	Revenue	1,53,27,000	...	1,53,27,000
	2216-Housing-01-Government Residential Buildings (i/c. G.A.D)				
	4059-Capital Outlay on Public Works (i/c. G.A.D)				
23.	2070-Other Administrative Services-V-Training- Vigilance, Administration of Citizenship Act, etc	Revenue	14,25,000	...	14,25,000
24.	2071-Pensions and Other Retirement Benefits	Revenue	3,21,10,000	...	3,21,10,000
25.	2070-Other Administrative Services-VI-State Lotteries	Revenue	8,50,000	...	8,50,000
	2075-Miscellaneous General Services				

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
26.	2210-Medical and Public Health	Revenue	18,66,00,000	...	18,66,00,000
	2211-Family Welfare				
	4210-Capital Outlay on Medical and Public Health	Capital	1,72,18,000	...	1,72,18,000
	4211-Capital Outlay on Family Welfare				
27.	2215-Water Supply and Sanitation	Revenue	11,43,36,000	...	11,43,36,000
	2216-Housing				
	4215-Capital Outlay on Water Supply and Sanitation	Capital	18,66,25,000	...	18,66,25,000
	4216-Capital Outlay on Housing				
	-01-Government Residential Buildings (i/c. G.A.D)	Capital	14,39,00,000	...	14,39,00,000
6215-Loans for Sanitation and Water Supply					

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
28.	2216-Housing Revenue	62,69,000	...	62,69,000
	4216-Capital Outlay on Housing (General) } Capital	2,06,00,000	...	2,06,00,000
	6215-Loans for Housing			
29.	2217-Urban Development- Municipal Administration Revenue	1,17,69,000	...	1,17,69,000
	6217-Loans for Urban Development Capital
30.	2217-Urban Development- Municipal Administration Revenue	2,41,58,000	...	2,41,58,000
	4216-Capital Outlay on Housing 4217-Capital Outlay on Urban Development } Capital	40,00,000	...	40,00,000
31.	2220-Information and Publicity Revenue	85,88,000	...	85,88,000
32.	2230-Labour and Employment-01 -Labour } Revenue	1,40,03,000	...	1,40,03,000
	2230-Labour and Employment-01 -Labour-(A-Inspectorate of Factories and Steam (Boilers)			
	2230-Labour and Employment-02 - Employment and -03-Training			
33.	3456-Civil Supplies 2408-Food Storage and Ware- housing } Revenue	79,72,000	...	79,72,000
	4408-Capital Outlay on Food Storage and Warehousing Capital	83,000	...	83,000

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
34.	2235-Social Security and Welfare				
	-01-Rehabitation. Revenue	
	6235-Loans for Social Security and Welfare-60-Other Social Security and Welfare Programmes	Capital	
35.	2225-Welfare of S.CS, S.TS and Other B.CS				
	2235-Social Security and Welfare Revenue	5,26,24,000	...	5,26,24,000	
	2236-Nutrition (Social Welfare)				
	4059-Capital Outlay on Public Works (Social Welfare)	Capital	13,00,000	...	13,00,000
36.	2235- Social Security and Welfare				
	-60-Other Social Security and Welfare Programmes	Revenue	3,46,000	...	3,46,000
	6235-Loans for Social Security and Welfare-60-Other Social Security and Welfare Programmes	Capital

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
37.	2235-Social Security and Welfare E-60-Other Security and Welfare Programmes	Revenue	8,24,000	...	8,24,000
	2075-Miscellaneous General Services-104-Pension & Awards in consideration of Distinguished Services				
38.	2252-Other Social Services	Revenue	29,000	...	29,000
39.	3451-Secretariat Economic Services-II-Planning Board and attached Offices	Revenue	1,12,55,000	...	1,12,55,000
40.	2425-Co-operation	Revenue	2,48,93,000	...	2,48,93,000
	4425-Capital Outlay on Co-operation				
	4435-Capital Outlay on Other Agriculture programmes				
	6425-Loans for Co-operation	Capital	1,53,30,000	...	1,53,30,000
41.	2552-North Eastern Areas	Revenue	2,30,66,000	...	2,30,66,000
	4552-Capital Outlay on North Eastern Areas				
	6552-Loans for North Eastern Areas				
42.	3454-Census, Surveys and Statistics-02-Surveys and Statistics	Revenue	68,72,000	...	68,72,000

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
43.	3475-Other General Economic Services-Regulations of Weights and Measures	Revenue	28,96,000	...	28,96,000
	2216-Housing-01-Government Residential Buildings				
44.	2401-Crop Husbandry	Revenue	12,87,12,000	...	12,87,12,000
	2415-Agricultural Research and Education				
	2435-Other Agricultural Programmes				
	2702-Minor Irrigation				
	2252-Other Social Services				
2216-Housing					
44.	4401-Capital Outlay on Crop Husbandry	Capital	3,38,00,000	...	3,38,00,000
	4702-Capital Outlay on Minor Irrigation				
	4216-Investment in Agricultural Financial Institutions				
	6401-Loans for Crop Husbandry				

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
45.	2701-Medium Irrigation-II works under E. And D. Wing P.W.D Medium Irrigation Projects	Revenue	19,60,000	...	19,60,000
	2711-Irrigation, Navigation, Drainage and Flood Control Projects				
	4701-Capital Outlay on Medium Irrigation				
	4711-Capital Outlay on Flood Control Projects	Capital	1,05,00,000	...	1,05,00,000
46.	2402-Soil and Water Conservation				
	2415-Agricultural Research and Education	Revenue	8,40,,26,000	...	8,40,,26,000
	2216-Housing-01-Government Residential Buildings				
47.	2501-Special Programmes for Rural Development	Revenue	2,25,84,000	...	2,25,84,000
	6402-Loans for Soil and Water Conservation	Capital

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
48.	2403-Animal Husbandry	Revenue	5,35,06,000	...	5,35,06,000
	2415-Agricultural Research and Education (Animal Husbandry)				
	2216-Housing-01-Government Residential Buildings	Capital	4,00,000	...	4,00,000
	4059-Capital Outlay on Public Works				
6403- Loans for Animal Husbandry					
49.	2404-Dairy Development	Revenue	1,10,31,000	...	1,10,31,000
	2216-Housing-01-Government Residential Buildings				
	2415-Agricultural Research and Education				
50.	2405-Fisheries	Revenue	1,16,71,000	...	1,16,71,000
	2415-Agricultural Research and Education				
	2216-Housing-01-Government Residential Buildings	Capital	10,00,000	...	10,00,000
	4216-Capital Outlay on Housing 4405-Capital Outlay on Fisheries				

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
51.	2406-Forestry and Wild Life	Revenue	17,96,10,000	...	7,96,10,000
	2415-Agricultural Research and Education				
	4406-Capital Outlay on Forestry	Capital	71,90,000	...	71,90,000
52.	2215-Other Rural Development Programmes	Revenue	8,93,12,000	...	8,93,12,000
	2261- Housing-01-Government Residential Buildings				
	2236-Nutrition				
	2505-Rural Employment	Capital	37,50,000	...	37,50,000
	4216 Capital Outlay on Housing				
	6515-Loans for other Rural Development Programmes				
53.	2852-Industries	Revenue	88,95,000	...	88,95,000
	4885-Capital Outlay on Industries and Minerals	Capital	3,74,00,000	...	3,74,00,000
	4858-Capital Outlay on Engineering Industries				
	4860-Capital Outlay on Consumer Industries				
	6885-Loans for other Industries and Minerals				

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
54.	2851-Village and Small Industries	Revenue	2,46,61,000	...	2,46,61,000
	2261- Housing-01-Government Residential Buildings				
	4851-Capital Outlay on Village and Small Scale Industries	Capital	1,61,50,000	...	1,61,50,000
	6851-Loans for Village and Small Industries				
55.	2851-Village and Small Industries	Revenue	5,08,10,000	...	5,08,10,000
	2261- Housing-01-Government Residential Buildings				
	4216-Capital Outlay on Housing	Capital	1,61,50,000	...	1,61,50,000
	4851-Capital Outlay on Village and Small Scale Industries				
6851-Loans for Village and Small Industries					

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
56.	2853-Non-Ferrous Mining and Metallurgical Industries- Regulation and Development of Mines	Revenue	95,96,000	...	95,96,000
	4216-Capital Outlay on Housing -01-Government Residential Buildings	Capital	10,00,000	...	10,00,000
	4853-Capital Outlay on Non-Ferrous Metals and Metallurgical Industries				
57.	3054-Roads and Bridges	Revenue	14,51,66,100	...	14,51,66,100
	5054-Capital Outlay on Roads and Bridges	Capital	18,17,63,100	...	18,17,63,100
58.	3452-Tourism	Revenue	52,81,000	...	52,81,000
	4059-Capital Outlay on Public Works (Tourism)				
	5275-Capital Outlay on other Communication Services	Capital	70,25,000	...	70,25,000
	5452-Capital Outlay on Tourism 7452-Loans for Tourism				
59.	3606-Aid Materials and Equipment	Revenue	27,45,000	...	27,45,000
	6003-Internal Debt of the State Government (Charged)	Capital	...	22,66,01,000	22,66,91,000
	6004-Loans and advances from the Central Government (Charged)	Capital	...	14,23,63,600	14,23,63,000

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
60.	5465-Investment in General Financial and Training Institutions	}	Capital
61.	7610-Loans to Government Servants etc	}	Capital	3,95,70,000 ... 3,95,70,000
62.	7615-Miscellaneous Loans	}	Capital
63.	7810-Inter-State Settlement	}	Capital
64.	7999-Appropriation to Contingency Fund	}	Capital
Total		3,53,13,90,200	52,56,97,600 4,05,70,87,800

E. W. MAIROM

Deputy Secretary to the Govt. Of Meghalaya,

Law (B) Department.

The 13th September, 1989

No. LL(B) 27/88/101- The following Act of the Meghalaya Legislative Assembly which received the assent of the Governor/President is hereby published for general information.

MEGHALAYA ACT NO. 5 OF 1989

THE MEGHALAYA MINERALS CESS (AMENDMENT) ACT, 1989

(As passed by the Meghalaya Legislative Assembly on 1st September, 1989)

(Received the assent of the Governor on the 12th September, 1989)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 13th September, 1989)

An

Act

To amend the Meghalaya Minerals Cess Act, 1988 (Meghalaya Act No. 7 of 1988).

Be it enacted by the Legislature of Meghalaya in the Fortieth Year of the Republic of India as follows:-

Short title and commencement	1	(1) This Act may be called the Meghalaya Minerals Cess (Amendment) Act, 1989 (2) It extends to the whole of the State of Meghalaya. (3) It shall come into force at once.
Amendment of Section 2 of Act 7 of 1988	2	In the Meghalaya Minerals Cess Act, 1988 (Act 7 of 1988) (hereafter referred to as the principal Act), in Section 2- (i) After clause (b), the following shall be inserted as new clause (bb), namely- “(bb) ‘dumping ground’ means a stack-yard or place where the minerals are stacked after mining and which stack-yard or place is not more than one kilometre from the mine or quarry.”- (ii) After clause (e), the following shall be inserted as new clause (cc), namely- “(cc) ‘remove’ means to transport the minerals from a dumping ground for the purpose of trading.”
Amendment of Section 3 of Act 7 of 1988	3	In Section 3 of the principal Act- (i) The words ‘extract or’ occurring therein shall be deleted; and

(ii) For the words 'mine or quarry' the words 'dumping ground' shall be substituted.

Amendment of Section 6 of Act 7 of 1988	4	In Section 6 of the principal Act, sub-section (2) shall be deleted and the existing sub-section (1) renumbered as Section 6
Amendment of Section 7 of Act 7 of 1988	5	In Section 7 of the principal Act, the words "extracting or" occurring therein shall be deleted.

E. W. MAIROM

Deputy Secretary to the Govt. Of Meghalaya,

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The 13th September, 1989

No. LL(B) 112/88/36- The following Act of the Meghalaya Legislative Assembly which received the assent of the Governor/President is hereby published for general information.

MEGHALAYA ACT NO. 6 OF 1989**THE MEGHALAYA APPROPRIATION (No. III) ACT, 1989**

(As passed by the Meghalaya Legislative Assembly on 1st September, 1989)

(Received the assent of the Governor on the 12th September, 1989)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 13th September, 1989)

An

Act

To authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year 1989-90

Be it enacted by the Legislature of Meghalaya in the Fortieth Year of the Republic of India as follows:-

Short title and Commencement	1	(1) This Act may be called the Meghalaya Appropriation (No. III) Act, 1989
Withdrawal of Rs. 5,6,10,388 from and out of the Consolidated Fund of Meghalaya for the financial year 1989-90	2	From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in Column (3) of the Schedule amounting in the aggregate to the sums of Rupees five crores, sixty one lakhs, ten thousand, three hundred eighty eight towards defraying the several charges which will come in the course of payment during the financial year 1989-90 in respect of the services specified in Column (2) of the Schedule.
Appropriation	3	The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1.	2011-Parliamentary/State/Union Territory Legislature	Revenue	1,20,000	80,000	2,00,000
3.	2013-Council of Ministers	Revenue	4,39,600	...	4,39,600
4.	2014-Administration of Justice ... 2049-Capital Outlay on Public Works (in charge Law Department)	Revenue Capital	... 30,406 30,406
10.	2041-Taxes on vehicles 2070-Other Administrative Services-Purchase and Maintenance of Transport 3055-Road Transport 5053-Capital Outlay on Civil Aviation 5055-Capital Outlay on Road Transport	Revenue Capital	3,94,00,000 31,23,329	3,94,00,000 31,23,329
13.	2052-Secretariat-General Services I-Civil Departments 2251-Secretariat-Social and Community Services-I-Civil Departments 3451-Secretariat Economic Services-I-Civil Departments	Revenue	5,06,000	...	5,06,000
14.	2053-District Administration	Revenue	3,16,360	...	3,16,360

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
16.	2055-Police				
	2070-Other Administrative Services Fire Protection and Control				
	2216-Housing-01-Government Residential Buildings	Revenue	17,74,000	...	17,74,000
	4059-Capital Outlay on Public Works (Police)				
	4216-Capital Outlay on Housing (Police)	Capital
16.	2052-Secretariat-General Services -II-Public Works Departments				
	2059-Public Works				
	2203-Technical Education Buildings				
	2204-Sports etc., Building	Revenue	...	55,934	55,934
	2205-Art and Culture				
	2210-Medical and Public Health				
	2216-Housing-01-Government Residential Buildings (i/c., P.W.D)				

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
19.	4059-Capital Outlay on Public Works	Capital
	4202-Capital Outlay on Education, Art and Culture			
	4210-Capital Outlay on Medical and Public Health			
	4216-Capital Outlay on Housing -01-Government Residential Buildings (i/c. P.W.D)			
	4403-Capital Outlay on Animal Husbandry			
	4404-Capital Outlay on Dairy Development			
22.	2070-Other Administrative Services-IV-Guest Houses, Government Hostels etc	Revenue	15,74,900	...
	2216-Housing-01-Government Residential Buildings (i/c., G.A.D)			
	4059-Capital Outlay on Public Works (i/c., G.A.D)			
26.	2210-Medical and Public Health	Revenue	2,35,400	...
	2211-Family Welfare			
	4210-Capital Outlay on Medical and Public Health			
	4211-Capital Outlay on Family Welfare	Capital

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
27.	2215-Water Supply and Sanitation	Revenue	62,00,000	...	62,00,000
	2216-Housing				
	4215-Capital Outlay on Water Supply and Sanitation				
	4216-Capital Outlay on Housing -01-Government Residential Buildings				
	6215-Loans for Sanitation and Water Supply				
37.	2235- Social Security and Welfare -E-60-Other Social Security and Welfare Programmes	Revenue	5,83,837	...	5,83,837
	2075-Miscellaneous General Services-104-Pension & Awards in consideration of distinguished Services				
38.	2252-Other Social Services	Revenue	60,000	...	60,000
51.	2406-Forestry and Wild Life	Revenue
	2415-Agricultural Research and Education				
	4406-Capital Outlay on Forestry	Capital	.	6,04,622	6,04,622

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SCHEDULE
(See Section 2 & 3)

(1)	(2)	(3)			
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
53.	2852-Industries	} Revenue	
	4885-Capital Outlay on Industries and Mineral				
	4858-Capital Outlay on Engineering Industries		} Capital	9,00,000	...
	480-Capital Outlay on Consumer Industries				9,00,000
	6884-Loans for other Industries and Mineral				
55.	2851-Village and Small Industries	} Revenue	7,0,000	...	
	2216-Housing-01-Government Residential Buildings			7,0,000	
	4216-Capital Outlay on Housing	} Capital	
	4851-Capital Outlay on Village and Small Industries			...	
Total		...	5,53,33,832	7,76,556	
			5,61,10,388		

E. W. MAIROM

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Law (B) Department.

The 13th September, 1989

No. LL(B) 116/89/13- The following Act of the Meghalaya Legislative Assembly which received the assent of the Governor/President is hereby published for general information.

MEGHALAYA ACT NO. 7 OF 1989

**THE MEGHALAYA LEGISLATIVE ASSEMBLY (FIXATION OF QUORUM)
ACT, 1989**

(As passed by the Meghalaya Legislative Assembly on 5th September, 1989)

(Received the assent of the Governor on the 12th September, 1989)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 13th September, 1989)

An

Act

To provide for fixation of quorum for meetings of the Meghalaya Legislative Assembly

Be it enacted by the Legislature of the State of Meghalaya in the Fortieth Year of the Republic of India as follows:-

Short title and Commencement	1	(1) This Act may be called the Meghalaya Legislative Assembly (Fixation of Quorum) Act, 1989 (2) It shall come into force at once.
Fixation of quorum for meetings of the Meghalaya Legislative Assembly	2	With effect from the commencement of this Act the quorum to constitute a meeting of the Meghalaya Legislative Assembly shall be one-tenth of the total number of the member thereof.

E. W. MAIROM

Deputy Secretary to the Govt. Of Meghalaya,

Law (B) Department.